NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 702/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES:

Kali Transport Pvt. Ltd.

V/s

Doshion Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

33

Seine J. Verma

Amanyhor Anand Kespandens
1/b
Key (bone Pantous

<u>ORDER</u> T.C.P. No. 702/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.

Considering the smallness of the amount the Bench has suggested both the 2. sides to Amicably Settle the dispute.

3. The Matter is adjourned to 05.02.2018.

Sd/- -

M.K. SHRAWAT

Member (Judicial)

BHASKARA PANTULA MOHAN

Member (Judicial)

11.01.2018